

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2010

Dated: 12th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Jaiprakash Hydro Power Ltd. ... Appellant
Versus
**Himachal Pradesh State Electricity Regulatory
Commission & Anr. ... Respondents**

Counsel for the Appellant (s) : Mr. Pawan Upadhyay

ORDER

At the request of the learned counsel for the Appellant, post
the matter on **13.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**